LIST OF 27 BOOKS AND GENERAL BOOKS

S. NO.	NAME OF THE BOOK/GENERAL BOOK	AUTHOR	NO.OF COPIES
1	COMMENTARY ON ANTI-CORRUPTION LAW (THIS INCORPORATES THE AMENDMENT CARRIED OUT IN PC ACT IN 2018)	JUSTICE N. SANTOSH HEGDE AND Dr. Ų.V. SINGH	2
2	PRACTICAL GUIDE TO PAYMENT OF WAGES ACT	H.L. KUMAR	2
3	THE LAW OF INDUSTRIAL DISPUTES	O.P. MALHOTRA	2
4	INDIAN EVIDENCE ACT	M. MONIR	2
5	TRANSFER OF PROPERTY ACT	MULLA	2
6	MAHARASHTRA CONTROL OF ORGANIZED CRIME ACT	D.R. CHAUDHARY/A.N. CHAUDHARY	2
7	NDPS ACT	IYER'S	2
8	LAW DICTIONARY	OXFORD AND CAMBRIDGE UNIVERSITY	2
9	FROM HOUSE OF LORDS TO SUPREME COURT JUDGES JURISTS AND THE PROCESS OF JUDGING	JAMES	1
10	CRIMINAL LAW THEORY AND DOCTRINE (2010 EDITION: 04TH)	SIMESTER AND SULLIVAN	1
11	INTERNATIONAL LAW AND HUMAN RIGHTS	HERSCH LAUTERPACHT	1
12	STARKE'S INTERNATIONAL LAW (11TH EDITION)	STARKE, J.G. (JOSEPH GABRIEL),	1
13	LEAVES FROM MY LIBRARY	LORD DENNING	1
14	LET JUSTICE BE DONE	LORD DENNING	1
15	RESTRAINING THE MISUSE OF POWER	LORD DENNING	1
16	THE JUDGE AND THE LAW	LORD DENNING	1

17	THE TRIAL	FRANZ KAFKA	1
18	1984	GEORGE ORWELL	1
19	THE CASES THAT INDIA FORGOT	CHINTAN CHANDRACHUD	1
20	WINGS OF FIRE	DOCTOR APJ ABDUL KALAM	1
21	YOU ARE BORN TO BLOSSOM	DOCTOR APJ ABDUL KALAM	1
22	LEARNING HOW TO FLY	DOCTOR APJ ABDUL KALAM	1
23	ENVISIONING AN EMPOWERED NATION	DOCTOR APJ ABDUL KALAM	1
24	WEALTH OF NATIONS	ADAM SMITH	1
25	THINKING FAST AND SLOW	DANIEL KAHNEMAN	1
26	CAMBRIDGE ECONOMIC HISTORY OF INDIA VOLUME -1 AND VOLUME - 2		1
27	A HISTORY OF WESTERN PHILOSOPHY	BERTRAND RUSSELL	1